

tion of arriving at any conclusion does not arise.

(d) Does not arise.

Charges of Misappropriation Against Deputy Chief Engineer, Coke Oven and B.P.P.

5288. SHRI A. K. ROY: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether it is a fact that the Vigilance Department of Bokaro Steel Plant, Dhanbad (Bihar) had proved the charge of disappropriation against the Deputy Chief Engineer, Coke Ovens and B.P.P. in connection with several purchases made by him; and

(b) if so, facts in details?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) and (b). In April, 1980, the CBI had forwarded information to the Steel Authority of India Limited (SAIL) against the Deputy Chief Engineer (Coke Oven and Bye-product Plant), Bokaro Steel Plant, alleging that the officer had misused his official position by making emergent purchases locally from favourite parties. The matter was looked into by the Vigilance Department of Bokaro Steel Plant and the Corporate Office of SAIL, and the case has been referred to the Central Vigilance Commission (CVC) for advice.

Appointment of Persons Holding The Posts of Sweepers, Farashes, Hamals Etc. As Peons in Central Bank of India

5289. SHRI T. NAGARATNAM: Will the Minister of FINANCE be pleased to state:

(a) whether the required percentage as per Ministry of Home Affairs O.Ms. dated 16th January, 1975 and 2nd February, 1977 has not been completed so far in the Central Bank of India, if so, the reasons thereof;

(b) whether the Bank has already conveyed the instructions to its Re-

gional Offices with regard to the implementation of the provisions; if not, the reasons therefor;

(c) whether the Bank has taken any steps to complete the required quota of Peons to be filled from the transfer of Sweepers, Farashes, Hamals etc.; if not, the reasons thereof; and

(d) the number of posts to be filled as Peons on the basis of such transfer lying vacant i.e. backlog of Peon's post to be filled on the transfer of Safai-Karamcharis, Farashes, Hamals etc.?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA): (a) to (d). The information is being collected and will be laid on the Table of the House.

पर्यटन विभाग द्वारा निर्मित फिल्मों

5290. श्री राम विलास पासवान : क्या पर्यटन और नागर विमानन मंत्री यह बताने की कृपा करेंगे कि :

(क) बिहार में पर्यटन का विकास करने के उद्देश्य से पर्यटन विभाग द्वारा कितनी फिल्मों का निर्माण किया गया है ?

(ख) उनमें से कितनी फिल्मों भगवान बुद्ध के बारे में हैं ; और

(ग) यदि ऐसी कोई फिल्म अभी तक नहीं बनाई गई है, तो क्या पटना, राज-गढ़ नालन्दा सांनपुर मेला, बोध गया, गया, मथन, ससाराम, मुंगेर, दरभंगा, वैशाली, पवपुसे तथा अन्य ऐतिहासिक स्थानों के बारे में लघु फिल्मों बनाए जाने का विचार है ?

पर्यटन और नागर विमानन मंत्री (श्री अनन्त प्रसाद शर्मा) : (क) और (ख). यद्यपि पर्यटन विभाग ने बिहार राज्य पर कोई विशेष फिल्मों नहीं बनाई हैं, भगवान बुद्ध के बारे में तथापि (1) "इन दि फूटस्टप्स आफ बुद्धा" और (2) "ए साडर्न बुद्धिस्ट पिलग्रिमेज" नामक दो फिल्मों जिनामों बिहार के बोधगया, राज-गीर, सप्तग्री गुराण और नालन्दा जैसे महत्वपूर्ण पर्यटक केंद्रों का उल्लेख शामिल है,)